## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 69/2003 CA. NO.

12 7

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2016

NAME OF THE COMPANY: M/s. Vijay Khanna & Ors. V/s. M/s V.K. Kapoor Associates Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 634A** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. R S Bhaha PCS Rs. Osebhatho

## ORDER

The petitioner has filed a contempt application. Reply to the same has been filed.

2. To come up for further consideration on 08.09.2016.

(Ina Malhotra) Member Judicial